

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:4822  
ANSWERED ON:22.12.2014  
DEVELOPMENT OF AIRPORTS BY STATES  
Bhamre Dr. Subhash Ramrao

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether some State Governments have undertaken development of airports in their respective States at their own expenses;
- (b) if so, the names of such States and the role of Airports Authority of India in such projects;
- (c) whether any proposals received in this regard from various States are pending with the Government; and
- (d) if so, the details of such proposals, State-wise along with the reasons therefor and the time by which these pending proposals are likely to be approved by the Government?

**Answer**

Minister of State in the Ministry of CIVIL AVIATION (Dr Mahesh Sharma)

(a): Yes, Madam.

(b): As per Greenfield Airport Policy of the Government of India, in-principle approval has been granted for establishment of Greenfield Airports as per Annexure - I. Airports Authority of India (AAI) evaluates and submit their views on the proposal/Detailed Project Report from the State Government including the pre-feasibility study of the site as requested by the applicant/developer of the airports.

(c)&(d): The details of proposals of Greenfield Airports under preliminary Scrutiny for issuing Site Clearance is at Annexure II. The timeline for grant of in-principle approval depends on compliance to various requirements/ factors prescribed in the Greenfield Airport Policy of the Government.